



**Gujarat National Law University
Gandhinagar, Gujarat, INDIA**

Vacancy Advertisement Reference No: GNLU/RP-02/2018

Date 15th November, 2018

S. No.	Name of the Post	Scale	Numbers of the post(s)
01.	Assistant Professor of Law	₹ 68900-205500 (Academic Level -11) 7 th CPC	01 (SC)
02.	Assistant Professor of Law	₹ 57700-182400 (Academic Level -10) 7 th CPC	02 (UR)
03.	Assistant Professor of Science & Technology	₹ 57700-182400 (Academic Level -10) 7 th CPC	01 (UR)

Last date for receipt of full and complete application: 5th December 2018. (Application received on or before 5 PM, 5th December 2018 shall only be considered).

MINIMUM QUALIFICATIONS:

01. ASSISTANT PROFESSOR OF LAW (₹ 68900-205500, Academic Level -11, 7th CPC) (Criminal Law/Constitutional Law/Administrative Law).

(i) Good academic record with at least 55% marks (or an equivalent grade in a point scale wherever grading system is followed) at the Master's Degree level in a relevant subject from an Indian University or an equivalent degree from an accredited foreign university.

(ii) Minimum four years' experience as an Assistant Professor in scale of ₹ 15600-39100 AGP ₹6000/- or equivalent as per 7th CPC with Ph. D. Degree in the relevant discipline.

OR

Minimum five years' experience as an Assistant Professor in scale of ₹ 15600-39100 AGP ₹ 6000/- with M.Phil. Degree in relevant discipline.

OR

Minimum six years' experience as an Assistant Professor in scale of ₹ 15600-39100 AGP ₹ 6000/- with Master degree in relevant discipline with NET/SET/SLET.

(iii). **A.** Attended one Orientation course of 21 days' duration on teaching methodology; and

B. Any one of the following: Completed one Refresher / Research Methodology Course.

OR

Any two of the following: Workshop, Syllabus Up-gradation Workshop, Training Teaching-Learning Evaluation, Technology Programmes and Faculty Development Programmes of at least one week (5 days) duration,

OR

Completed one MOOCs course (with e-certification) or development of e-contents in four-quadrants / MOOC's course during the assessment period.

NOTE:

- (i) A relaxation of 5% shall be allowed at the Bachelor's as well as at the Master's level for the candidates belonging to Scheduled Caste/Scheduled Tribe/Other Backward Classes (OBC) (Non-creamy Layer)/Differently abled ((a) Blindness and low vision; (b) Deaf and Hard of Hearing; (c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid-attack victims and muscular dystrophy; (d) Autism, intellectual disability, specific learning disability and mental illness; (e) Multiple disabilities from amongst persons under (a) to (d) including deaf-blindness) for the purpose of eligibility and assessing good academic record for direct recruitment. The eligibility marks of 55% marks (or an equivalent grade in a point scale wherever the grading system is followed) and the relaxation of 5% to the categories mentioned above are permissible, based only on the qualifying marks without including any grace mark procedure.
- (ii) A relaxation of 5% shall be provided, (from 55% to 50% of the marks) to the Ph.D. Degree holders who have obtained their Master's Degree prior to 19 September, 1991.

02. ASSISTANT PROFESSOR OF LAW (₹ 57700-182400, Academic Level -10, 7th CPC) (Private International Law/Public International Law/Environmental Law/Law of Civil Procedure/Service Law)

A.

- (i) A Master's degree with 55% marks (or an equivalent grade in a point-scale wherever the grading system is followed) in a concerned/relevant/allied subject from an Indian University, or an equivalent degree from an accredited foreign university.
- (ii) Besides fulfilling the above qualifications, the candidate must have cleared the National Eligibility Test (NET) conducted by the UGC or the CSIR, or a similar test accredited by the UGC, like SLET/SET or who are or have been awarded a Ph. D. Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil./Ph.D. Degree) Regulations, 2009 or 2016 and their amendments from time to time as the case may be exempted from NET/SLET/SET. Provided, the candidates registered for the Ph.D. programme prior to July 11, 2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D. candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfillment of the following conditions:-

- a) The Ph.D. degree of the candidate has been awarded in a regular mode;
- b) The Ph.D. thesis has been evaluated by at least two external examiners;
- c) An open Ph.D. viva voce of the candidate has been conducted;
- d) The Candidate has published two research papers from his/her Ph.D. work, out of which at least one is in a refereed journal;
- e) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC / ICSSR/ CSIR or any similar agency.

The fulfilment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.

OR

B.

The Ph.D degree has been obtained from a foreign university/institution with a ranking among top 500 in the World University Ranking (at any time) by any one of the following: (i)

Quacquarelli Symonds (QS) (ii) the Times Higher Education (THE) or (iii) the Academic Ranking of World Universities (ARWU) of the Shanghai Jiao Tong University (Shanghai).

NOTE:

- (i) A relaxation of 5% shall be allowed at the Bachelor's as well as at the Master's level for the candidates belonging to Scheduled Caste/Scheduled Tribe/Other Backward Classes (OBC) (Non-creamy Layer)/Differently abled ((a) Blindness and low vision; (b) Deaf and Hard of Hearing; (c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid-attack victims and muscular dystrophy; (d) Autism, intellectual disability, specific learning disability and mental illness; (e) Multiple disabilities from amongst persons under (a) to (d) including deaf-blindness) for the purpose of eligibility and assessing good academic record for direct recruitment. The eligibility marks of 55% marks (or an equivalent grade in a point scale wherever the grading system is followed) and the relaxation of 5% to the categories mentioned above are permissible, based only on the qualifying marks without including any grace mark procedure.
- (ii) A relaxation of 5% shall be provided, (from 55% to 50% of the marks) to the Ph.D. Degree holders who have obtained their Master's Degree prior to 19 September, 1991.

3. ASSISTANT PROFESSOR OF SCIENCE AND TECHNOLOGY (₹ 57700-182400, Academic Level -10, 7th CPC)

A.

- (i) A Master's degree with 55% marks (or an equivalent grade in a point-scale wherever the grading system is followed) in a concerned/relevant/allied subject from an Indian University, or an equivalent degree from an accredited foreign university.
- (ii) Besides fulfilling the above qualifications, the candidate must have cleared the National Eligibility Test (NET) conducted by the UGC or the CSIR, or a similar test accredited by the UGC, like SLET/SET or who are or have been awarded a Ph. D. Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil./Ph.D. Degree) Regulations, 2009 or 2016 and their amendments from time to time as the case may be exempted from NET/SLET/SET.
Provided, the candidates registered for the Ph.D. programme prior to July 11, 2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D. candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfillment of the following conditions:-

- a) The Ph.D. degree of the candidate has been awarded in a regular mode;
- b) The Ph.D. thesis has been evaluated by at least two external examiners;
- c) An open Ph.D. viva voce of the candidate has been conducted;
- d) The Candidate has published two research papers from his/her Ph.D. work, out of which at least one is in a refereed journal;
- e) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC / ICSSR/ CSIR or any similar agency.

The fulfilment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.

OR

B.

The Ph.D degree has been obtained from a foreign university/institution with a ranking among top 500 in the World University Ranking (at any time) by any one of the following: (i) Quacquarelli Symonds (QS) (ii) the Times Higher Education (THE) or (iii) the Academic Ranking of World Universities (ARWU) of the Shanghai Jiao Tong University (Shanghai).

NET/SLET/SET shall also not be required for such Masters Programmes in disciplines for which NET/SLET/SET is not conducted by the UGC, CSIR or similar test accredited by the UGC, like SLET/SET.

NOTE:

- (i) A relaxation of 5% shall be allowed at the Bachelor's as well as at the Master's level for the candidates belonging to Scheduled Caste/Scheduled Tribe/Other Backward Classes (OBC) (Non-creamy Layer)/Differently abled ((a) Blindness and low vision; (b) Deaf and Hard of Hearing; (c) Locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid-attack victims and muscular dystrophy; (d) Autism, intellectual disability, specific learning disability and mental illness; (e) Multiple disabilities from amongst persons under (a) to (d) including deaf-blindness) for the purpose of eligibility and assessing good academic record for direct recruitment. The eligibility marks of 55% marks (or an equivalent grade in a point scale wherever the grading system is followed) and the relaxation of 5% to the categories mentioned above are permissible, based only on the qualifying marks without including any grace mark procedure.
- (ii) A relaxation of 5% shall be provided, (from 55% to 50% of the marks) to the Ph.D. Degree holders who have obtained their Master's Degree prior to 19 September, 1991.

Important Instructions to the Applicants

1. The Applicant must ensure his / her eligibility for the post in respect of qualifications and other requisite criteria and only then apply.
2. All posts are on a regular basis subject to the confirmation of probation after satisfactorily completion of one year probation period and in case of unsatisfactory performance extendable by maximum period of one year, but in no case the total period of probation shall exceed 24 months and on continuation of unsatisfactory performance for 24 months, the service(s) shall be terminated.
3. Candidates shall send self-attested copies of experience certificate, mark-sheets from SSC onwards in support of their qualifications and other relevant certificates. Originals shall not be sent along with the application but these must be produced at the time of selection process.
4. A candidate can apply for any number of post(s) subject to fulfilment of criteria. However, separate application form is required for each post.
5. Application for each post must be placed in a separate cover and the name of the post applied for, must be super-scribed on the envelope without fail. The University shall not be responsible for any misplacement, omission, non-receipt etc. if two or more applications are put in one cover by the candidate.
6. Candidates already in Government / Semi Government / PSU/ Educational institution service must send their application through proper channel. An advance copy may be sent directly. However, in such cases the candidates called for selection process will have to produce the certificate in the prescribed format given in the application form, related to No Objection Certificate, or original applications duly forwarded by the competent authority of their institution, failing which he / she shall not be allowed to participate in the selection process.

7. Application or CV / Bio-Data sent through e-mail/job portals will not be considered under any circumstances.
8. Candidates shall submit the application form in the prescribed format only along with recent passport size photograph. Application other than in the prescribed format will not be entertained.
9. It is the applicant's duty to ensure that his/her application is received by the University within the stipulated timeline. No correspondence will be entertained regarding postal delays and reasons for not being called for interview, etc.
10. Canvassing in any form will result in disqualification.
11. The University reserves the right to offer position with revised job description to the selected candidates.
12. Selected candidates must join the duty on a date determined by the University. The University reserves the right not to appoint a selected candidate if he / she is unable to join the duties on a designated date.
13. Pay of the selected candidate will be fixed as per the recommendations of the Selection Committee subject to the approval of the Executive Council of the University.
14. No TA/DA shall be paid for attending/participating in the selection process. No shortlisted candidate will be considered after the prescribed date and time of selection process, in case, if he / she is unable to attend the selection process, for whatever reasons.
15. The candidates from reserved categories must attach self-attested copy of certificate of category in support of their claim and must produce original during the selection process.
16. Applications incomplete in any respect or those received after the stipulated timeline shall not be entertained.
17. The University reserves the right to alter / insert any corrections / additions in the advertisement through website in the event of any typographical error or as required, before the last date prescribed for the receipt of the applications.
18. The University shall verify the antecedents or documents submitted by a candidate at any time, at the time of appointment or during the tenure of the service. In case, it is detected that the information(s) given by the candidate are fake or the candidate has a clandestine antecedents/background and has suppressed the said information, then his / her application or service shall be terminated.
19. The decision of the University Authorities on any/ all matters in relation to this advertisement shall be final and binding.
20. Eligibility of the candidate will be determined as on the last date for receipt of the application(s).
21. **The University reserves the right not to fill up any or all the vacancies advertised, if the circumstances so warrant. No correspondence / enquiry will be entertained from the candidates in connection with the process of selection / interview. No personal details regarding applicant(s), shortlisted or selected candidate(s) will be provided.**
22. **Application fees for each Post:** ₹ 1000 for candidates from unreserved category and ₹ 700 for candidates from Scheduled Caste/Scheduled Tribe/Differently-abled (Physically and visually differently-abled) categories. Fees shall be paid either in cash at the University or through Demand Draft drawn in favor of Gujarat National Law University payable at Ahmedabad. No other mode of fees payment shall be accepted. Application form without the requisite application fees shall be summarily rejected.
23. **Duly filled in application form with the relevant supporting documents shall be sent to "The Registrar, Gujarat National Law University, Attalika Avenue, Knowledge Corridor, Koba-Gandhinagar, Gujarat 382426, India".**

24. Selection Process:

Faculty Seminar: All the shortlisted candidates will be required to give a seminar on any topic/theme of his/her choice in the area as mentioned against the vacancies above for 15-20 Minutes.

Personal Interview: Shortlisted candidates in Faculty Seminar will be invited for the personal interview.

Important Dates:

Date*	Particulars	Posts
Wednesday, 5th December, 2018	Intimation to shortlisted candidates by email after 1700 hrs.	All posts
Thursday, 6th December, 2018 0930 hrs onwards.	Faculty Seminar & Personal Interview	All posts

***University reserves the right to change the specified dates, if required.**

25. The following mechanism shall be referred to ascertain equivalent marks in percentage of the respective grades for a seven points scale:

Grade	Grade Point	Percentage Equivalent
'O'- Outstanding	5.50-6.00	75-100
'A' – Very Good	4.50-5.49	65-74
'B' – Good	3.50-4.49	55-64
'C'- Average	2.50-3.49	45-54
'D' – Below Average	1.50-2.49	35-44
'E'- Poor	0.50-1.49	25-34
'F' – Fail	0-0.49	0-24